

September 2020

**REPORT OF COMMITTEE**  
**FOR**  
**VERIFICATION OF**  
**COMPLIANCE OF**  
**ORDER DATED 19.06.2020 OF**  
**HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**  
**IN THE MATTER OF JAYESH PATEL, NPNS, ANKLESHWAR**  
**Vs**  
**STATE OF GUJARAT (O.A. NO. 902/2019)**  
**RELATED TO**  
**JHAGADIA MATTER**  
**(Pipe Line, FETP and Guard Ponds)**

**CENTRAL POLLUTION  
CONTROL BOARD**  
Regional Directorate, Vadodara

**GUJARAT COSTAL ZONE  
MANAGEMENT AUTHORITY**  
Gandhinagar

**GUJARAT POLLUTION  
CONTROL BOARD**  
Regional Office, Ankleshwar

# COMPLIANCE REPORT OF THE JOINT COMMITTEE

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# REPORT OF THE JOINT COMMITTEE FOR VERIFICATION OF COMPLIANCE OF JHAGADIA MATTER (Pipe Line, FETP and Guard Ponds)

IN COMPLIANCE OF ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI IN THE MATTER OF JAYESH PATEL, NPNS, ANKLESHWAR VS STATE OF GUJARAT (O.A. NO. 902/2019)

## 1. BACKGROUND

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Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi had passed an order in Original Application No. 902/2019 (Jayesh Patel, Secretary, Narmada Pradushan Nivaran Samitee, Ankleshwar Versus State of Gujarat) on 31.10.2019. The Application is registered based on a complaint regarding effluents are being discharged into the sea through a pipeline from Jhagadia to Kantiyajal in violation of environmental norms, violation of provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1974, the Environment (Protection) Act, 1986 and the CRZ Notification, 2018, Conditions of consent require establishment of guard pond which has not been done etc.

Hon'ble NGT had directed that joint Committee of Central Pollution Control Board (CPCB), Gujarat Coastal Zone Management Authority (GCZMA) and Gujarat State Pollution Control Board (State PCB) to look into the matter and take appropriate action in accordance with law and furnish a joint factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in). The State PCB will be the nodal agency for coordination and compliance.

In compliance to the order, a joint committee comprising members from Central Pollution Control Board, Regional Directorate, Vadodara, Gujarat Coastal Zone Management Authority (GCZMA), Gandhinagar and Gujarat Pollution Control Board (GPCB)-Regional Office, Ankleshwar carried out inspection-cum-monitoring on 19.11.2019.

The committee submitted report to GPCB as nodal agency for onward submission to Hon'ble NGT. Considering the joint inspection report of the Committee, the Hon'ble NGT, PB, New Delhi passed further order on 19.6.2020 in the O.A No. 902/2019 (**Annexure-1**) as follow:

*"we are of the view that in view of the consent conditions which are binding, FETP and guard pond of the capacity mentioned in the consent conditions must be provided. Hydro testing must be ensured within two months from today, failing which GPCB may take further action for violation of the consent conditions in accordance with law, including recovery of compensation.*

*The compliance may be verified by the committee already constituted and with the said verification record, the GPCB may file a compliance report within three months from today by e-mail at judicial – [ngt@gov.in](mailto:ngt@gov.in) (preferably in the form of searchable / OCR PDF and not image*

## COMPLIANCE REPORT OF THE JOINT COMMITTEE

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PDF). A representative of CPCB from Delhi office may also be included as a member of the joint committee “

In compliance to the order, a joint committee comprising of following members along with other officials from GPCB, Regional Office, Ankleshwar, carried out visit of Jhaghadia Pumping Station, existing Guard Pond and demarcated site for guard pond and FETP on 11.09.2020:

- Dr. K. Ranganathan, Scientist ‘E’,  
Central Pollution Control Board, New Delhi  
(Attended through video conference in view of the covid-19 pandemic)
- Shri Pratik Bharne, Scientist ‘E’,  
Central Pollution Control Board, Regional Directorate, Vadodara
- Shri K. N. Vaghamsi, Dept.Env. Engineer,  
Forest & Environment Dept, Gujarat Coastal Zone Management Authority (GCZMA),  
Gandhinagar
- Shri R.R.Vyas, Regional Officer, Gujarat Pollution Control Board (GPCB)-Regional  
Office, Ankleshwar

## 2. SITE VISIT OF THE COMMITTEE

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The committee members visited Jhaghadia Pumping Station (Collection Sump, existing Guard Pond) which receives effluent from Jhaghadia Industrial Area and site demarcated for Guard Ponds and FETP.

Following representatives from Narmada Clean Tech (NCT) (Formally known Bharuch Eco Aqua Infra Structure Ltd is a company in the business of waste water management & disposal), GIDC and Jhaghadia Industry Association(JIA) were present during the visit.

### **Narmada Clean Tech (NCT)**

- Mr. Praful Panchal (CEO)
- Mr. Magan Sanpa  
(sr.Manager-operation)
- Mr. Bhupesh Rahevar  
(Dept. manager -process)
- Mr. Jaydeet Patel  
(Executive -project)

### **Jhaghadia Industrial Association (JIA)**

- Mr. Gulambhai Shah (Senior executive)
- Mr. Paresh Raval  
(Executive committee member)

### **Jhaghadia GIDC**

- Mr. Paresh Bamania  
(Chief officer)

The representatives of NCT and GIDC showed the location identified for establishment of guard pond and FETP on the site which are adjacent to the existing guard pond of 35 ML and pumping station.

### 3. OBSERVATIONS & FINDINGS

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Following observations and findings are drawn based on the site visit, discussion with officials/representatives of NCT, GIDC and reply submitted by Narmada Clean Tech (responsible for operation & conveyance which is subsidiary of GIDC) to GPCB.

- During the visit it is observed that the land, where the new guard ponds (2 nos. of 45 MLD each) & FETP (cap: 35 MLD) are proposed to be constructed, is an open land and no activity on the site is initiated at present. Also hydro testing of the 55 km long Jhagadia-Kantiajal pipeline is not yet carried out. Photographs attached as in **Annexure-2**. A map showing locations of the proposed guard pond & FETP as made available by NCT, is attached as **Annexure-3**.
- GPCB has issued a letter no. GPCB/LGT:NGT:ANK:CCA-1835(5)/ID: 28312/562827, dated 24.6.2020 to M/s Narmada Clean Tech (NCT) informing the directions passed as per the Hon'ble NGT order dated 19.6.2020 for compliance which is provided at **Annexure- 4**.
- In response to above mentioned letter dated 24.6.2020 of GPCB, M/s Narmada Clean Tech (NCT), Ankleshwar, submitted reply vide letter dated 18.8.2020 (**Annexure-5**) about appointment of project management consultant – Engineers India Ltd (EIL) for project management of consultancy (PMC) services for the development of treatment and infrastructure facilities (FETP & Guard Ponds) at Jhagadia Pumping Station. Also it was informed that tendering work is in progress and expected completion time is 14 months i.e. November 2021. Process flow diagram prepared by EIL (project management consultant) is provided at **Annexure-6**.
- Further, NCT has also submitted another letter dated 09.9.2020 (**Annexure-7**) and informed that detailed time bound program (bar chart) is prepared, and activities of preparation & approval of BQC (Bidders Quality Criteria), preparation of technical tender inputs (Bill of Quantity-BOQ, Specification, tender part of drawing) & cost estimate and approval of technical tender inputs (Bill of Quantity-BOQ, Specification, tender part of drawing) & cost estimate are completed for the development of treatment and infrastructure facilities- FETP and guard ponds.
- Regarding Conducting hydro test for the pipeline, NCT has approached several agencies like Engineers India Ltd (EIL), GIDC, Degree engineering college, Navsari (Gujarat) and Atika infrastructure company- Rajkot (Gujarat) for conducting hydro test. M/s. Atika Infrastructure Company is expected to be awarded the work order on submission of the scope, methodology and feasibility of hydro test. The work of hydro test would be completed by the end of Sept.-2020.
- During visit, it is observed that the SCADA system, online analyzers and flow meter installed at the pumping station are in operation and the results displayed during the visit are as below:

<b>Flow</b>	497 m <sup>3</sup> /hr	<b>pH</b>	7.54	<b>TSS</b>	78 mg/l
<b>Totalizer</b>	12562554 m <sup>3</sup>	<b>TOC</b>	95.448	<b>COD</b> (TOC to COD factor is 2.5)	238.6 mg/l

## COMPLIANCE REPORT OF THE JOINT COMMITTEE

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It is observed that the concentration of pH, TSS & COD are within prescribed standards of GPCB and about 12 MLD flow was discharging to the kantiyajal booster pumping station for ultimate discharge to the Sea through marine outfall.

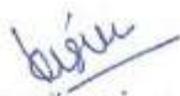
### 4. CONCLUSION

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- As per the order dated 19/06/2020 of Hon'ble NGT, PB, New Delhi, the NCT is required to ensure the hydro testing work within two months that is before 19/08/2020, which is not complied with. However, NCT has submitted that the work of hydro testing would be completed by end of Sept.-2020.
- FETP and guard ponds of the capacity mentioned in the consent conditions are not provided. The NCT has about appointment of project management consultant – Engineers India Ltd (EIL) for project management of consultancy (PMC) services for the development of treatment and infrastructure facilities (FETP & Guard Ponds) for which tendering work is in progress and expected completion time is 14 month i.e. November 2021.
- In view of non-compliance, GPCB is under the process of taking actions as per the as per the Hon'ble NGT order dated 19/06/2020.



**R.R.Vyas,**  
Regional Officer,  
GPCB, Ankleshwar



**K N Vaghamshi**  
Dept Env Engineer,  
F&ED, GCZMA,  
Gandhinagar



**Pratik Bharne**  
Scientist 'E',  
CPCB, RD, Vadodara



**Dr. K. Ranganathan**  
Scientist 'E'/Additional  
Director,  
CPCB New Delhi

# COMPLIANCE REPORT OF THE JOINT COMMITTEE

Annexure- 1: Hon'ble NGT order dated 19.06.2020 (O.A No. 902/2019)

Corrected on 22.06.2020

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 902/2019

[With Report dated 04.12.2019]

Jayesh Patel, Secretary, Narmada Pradushan  
Nivaran Samitee, Ankleshwar

Applicant(s)

Versus

State of Gujarat

Respondent(s)

Date of hearing: 19.06.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant(s): Ms. Shilpa Chohan, Advocate

Respondent(s): Mr. Raj Kumar, Advocate for CPCB

**ORDER**

1. Vide order dated 31.10.2019, a factual and action taken report was sought from a joint Committee of Central Pollution Control Board ("CPCB"), Gujarat Coastal Zone Management Authority ("GCZMA") and Gujarat State Pollution Control Board ("State PCB") with reference to the allegations that effluents are being discharged into the sea through a pipeline from Jhagadia to Kantiyajal in violation of environmental norms. The effluents discharged do not meet the prescribed norms. Provisions of the Water (Prevention and Control of Pollution) Act, 1974 ("Water Act"), the Air (Prevention and Control of Pollution) Act, 1981 ("Air Act"), the

1

Environment (Protection) Act, 1986 (" EP Act") and the CRZ Notification, 2018 are violated. Conditions of consent require establishment of guard pond which has not been done. There is also violation of standards for marine discharge posing threat to the coastal environment.

2. Accordingly, report dated 04.12.2019 has been filed by the State PCB on behalf of the Committee. The conclusion and recommendations are as follows:

#### **\*7.0 CONCLUSION & RECOMMENDATIONS:**

**Guard pond for 72 hrs i.e 105 ML (35: ML x 3 days— 72 hrs) is to be provided at Jhagadiaas per CCA condition.** The flow received at Jhagadia Pumping Station is average 9.91 MLD with minimum 4.22 MLD and maximum 14.18 MLD. The guard pond provided is of capacity 35 ML which is about 2.5 times of maximum effluent received presently. **Therefore, committee is of the opinion that considering present scenario present guard pond (35 ML) is found adequate.** The member industries also have to provide effluent storage facility for at least 72hrs in their premises as per their respective CCA. Moreover, NCT is planning to provide guard pond of additional 70 ML at Jhagadia.

**As per CCA , FETP is required to be provided at Jhagadia,** however, considering past records of results of sampling carried out at Jhagadia Final Pumping Station most the times meeting with GPCB prescribed permissible limits ( BOD:100 mg/l, COD:250 mg/l). The analysis results of sampling carried out during the visit of the committee shows the concentrations of analyzed parameters are within the prescribed norms. Further, member industries are prescribed in their consent the norms-BOD: 100 & COD: 250 mg/l. **Therefore, FETP/Polishing treatment is not warranted at this stage at Jhagadia.** Moreover, NCT is planning to provide primary treatment (FETP) at Jhagadia.

It is inferred from flow data given by NCT, the average 40.13 MLD (min 32.79 MLD & maximum 49.53 MLD) effluent discharge to the deep Sea during January 2018-Oct 2019 (Monthly average). Also during the day of visit to Kantiyajal BPS, the flow to the deep sea was 49.42 MLD. Therefore, there is no overburden of the pipeline carrying effluent to the deep sea as claimed by the complainant. The capacity of the pipeline is 75 MLD as per NCT and reflected in CRZ clearance.

As per the various studies carried out by NCT through Institutes of national repute (CSIR-NIO, NEERI & CSMCRI), regarding impact of effluent discharge to the deep Sea on

marine environment, the status of water quality, sediment quality and biological characteristics are similar to that of base line data and suggest no impact on ecology (CSIR-NIO, 2008), any significant changes not observed (CSIR-CSMCRI, 2010), surrounding areas not affected with discharge (CSIR-NEERI, 2013) and gross deviations in the water quality not found either at effluent release or in the surrounding places (CSIR-NIO, 2018).

The MoEF & CC has considered the issue of enhancement as a fresh proposal, instead of amendment in the earlier CRZ clearance accorded by the Ministry on 21.08.2015, for the enhancing effluent quantity from 60 MLD to 75 MLD treated effluent pipeline for discharge of effluent from Kantiyajal into the deep Sea though existing off-shore pipeline and diffusers. It is informed that the offshore pipeline is same; however, the Booster Pumping Station is constructed to enhance the capacity from 60 MLD to 75 MLD.

The analysis results of samples of effluent which is discharging to the deep sea from Kantiyajal Booster Pumping Station during the visit (19.11.2019) of the committee shows the concentrations of analyzed parameters are within the prescribed norms except TSS.

**It is informed that Hydro test is required to be done during the laying of the pipeline for particular stretches/sections of the pipeline during the laying of the pipeline.** NCT has carried out Trial Flow Test of Effluent Pipeline from M/S MaRS Planning and Engineering Services Pvt. Ltd. The Project commissioned only in December 2016, after water filling exercise 72 times. There were issues occurred in the laying of the pipeline ranging from acquiring of land, delay, abrupt change of contractor, missing pipe sections, quality of poor material pipeline, quality of execution, leakages at no of locations etc.

NCT is doing daily surveillance of On-shore Pipeline under the Monitoring Mechanism of NCT. NCT has provided SCADA System for operation of pumps, sump level and mentoring parameters like TOC, pH, TSS, pressure and Flow and other electric details like frequency, Amp. of motors etc and these parameters are visible at all the three locations Jhagadia, Ankleshwar and BPS Kantiyajal. Based on any deviation in pressure, flow & electric details due to leakage/stoppage of machineries, immediate corrective action is taken, as informed. There is no any contamination of nearby water canal due to leakages from pipeline reported as per GPCB record. No leakage was noticed from pipeline in to Amikhadi and also up to landfall point, during the visit. A new feasibility study has been awarded for a future separate pipeline route and the report is expected by end of December, 2019.

Considering the leakage issues of the Jhagadia pipe line, NCT needs to-

- *check/test for its stability, unstable portion should be strengthened to reduce frequent leakages.*
- *provide isolation valves along the pipeline to isolate the portion of pipeline which will reduce de-watering effluent quantity so as to minimize effluent spread in nearby land/drains and provide proper collection & conveyance system wherever feasible along the pipeline for transfer of de-watering effluent back to pumping station or disposal point which ever nearby.*
- *Scope of the present marine monitoring (work given to NEERI) should also include the area near mouth of Narmada River to see impact.*

3. We have heard learned Counsel for the appearing parties and with their assistance gone through the report carefully. Three issues have emerged from the report:

- (a) Providing Final Effluent Treatment Plant ("FETP"), as per consent conditions.
- (b) Providing guard pond, as per consent conditions.
- (c) Conducting hydro test to ascertain that there is leakage.

4. Contrary to the consent conditions, FETP and guard pond have not been provided which is sought to be justified. It is further stated that Hydro test is not required though GPCB has issued notice with reference to the leakage incidents on 04.11.2019 and imposed interim compensation of Rs. 10 lakhs on 22.11.2019 to be deposited by the Narmada Clean Tech Ltd. ("NCTL").

5. We are of the view that in view of the consent conditions which are binding, FETP and guard pond of the capacity mentioned in the consent conditions must be provided. Hydro testing may also be ensured within two months from today, failing which GPCB may take further action for

## COMPLIANCE REPORT OF THE JOINT COMMITTEE

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violation of the consent conditions in accordance with law, including recovery of compensation.

6. The compliance may be verified by the Committee already constituted and with the said verification record, the GPCB may file a compliance report within three months from today by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) (preferably in the form of searchable/OCR PDF and not image PDF). A representative of CPCB from Delhi Office may also be inducted as a member of the joint Committee.

List for further consideration on 19.11.2020.

A copy of this order be sent to the CPCB, GCZMA and Gujarat State PCB by email for compliance.



June 19, 2020  
O.A. No. 902/2019  
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# COMPLIANCE REPORT OF THE JOINT COMMITTEE

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## Annexure- 2: Photographs taken during site visit



Existing effluent Collection sump at Jhagadia Pumping station



Existing 35 ML guard pond and back side of this pond open land is for proposed guard pond (cap: 45 ML each)



Land for proposed FETP of 35 MLD





# COMPLIANCE REPORT OF THE JOINT COMMITTEE

## Annexure- 4: GPCB order dated 19/06/2020 issued to NCT



### GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in



No. GPCB/EGT:NGT:ANK:CCA-1835(5)/J:26312/562827 Date: 25/06/2020

By R.P.A.D.

To,

M/s. NARMADA CLEAN TECH (NCT)

(OLD NAME M/s. BHARUCH ECO-AQUA INFRASTRUCTURE LTD. (JPP) )

SURTI BHAGOL, NEAR GUJARAT GAS OFFICE,

UMARVADA ROAD, ANKLESHWAR,

Dist: BHARUCH.

Sub. Regarding direction passed by Hon'ble NGT Order dated 19/06/2020.

Ref. Hon'ble NGT Order dated 19/06/2020 (Attached herewith Annexure-A)

Sir,

Hon'ble National Green Tribunal has passed various orders in the matter of O.A. No. 902/2019, Principal Bench New Delhi Jayesh Patel-Secretary, Narmada Pradushan Nivaran Samitee, Ankleshwar Vs. state of Gujarat).

WHEREAS, As per Para 3 Hon'ble National Green Tribunal has emerged three issue from the report:

- Providing Final Effluent Treatment Plant ("FETP"), as per consent conditions.
- Providing guard pond, as per consent conditions.
- Conducting hydro test to ascertain that there is leakage.

WHEREAS attention has been drawn for the following points and you are hereby directed to comply with following points mentioned in the Hon'ble NGT Order dated 28/08/2019:

- Contrary to the consent conditions, FETP and guard pond have not been provided which is sought to be justified. It is further stated that Hydro test is not required though GPCB has issued notice with reference to the leakage incidents on 04.11.2019 and imposed interim compensation of

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

## COMPLIANCE REPORT OF THE JOINT COMMITTEE

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Rs. 10 lakhs on 22.11.2019 to be deposited by the Narmada Clean Tech Ltd. ("NCTL").

- (ii) We are of the view that in view of the consent conditions which are binding, **FETP and guard pond of the capacity mentioned in the consent conditions must be provided. Hydro testing may also be ensured within two months from today**, failing which GPCB may take further action for 5 violation of the consent conditions in accordance with law, including recovery of compensation.
- (iii) The compliance may be verified by the Committee already constituted and with the said verification record, the GPCB may file a compliance report within three months from today by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) (preferably in the form of searchable/OCR PDF and not image PDF). **A representative of CPCB from Delhi Office may also be inducted as a member of the joint Committee.**

Further for more details, copy of the referred order is enclosed herewith for ready reference and for compliances at your end within stipulated time limit.

This letter is issued after approval of competent authority.

  
(A.V. Shah)

Member Secretary

ENCLOSE:

1. Annexure-1- Copy of Hon'ble NGT Order dated 19/06/2020

**Copy To;**

1. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi- 110032.... To nominate a representative from CPCB, Delhi office.
2. Gujarat Coastal Zone Management Authority (GCZMA), Forests & Environment Department, Block 14, 8 th floor, Sachivalaya, Gandhinagar... For necessary action
3. Regional Officer, Gujarat Pollution Control Board, Ankleshwar... For necessary action.

## COMPLIANCE REPORT OF THE JOINT COMMITTEE

Annexure- 5: NCT letter dated 18/08/2020 submitted to GPCB wrt NGT Order 19/06/2020



(A Subsidiary of GIDC)

NCT/GPCB/ANK/2020/Aug-18/2020

18<sup>th</sup> August, 2020

PCB ID: 28312

To,  
Unit Head (Ankleshwar)  
Gujarat Pollution Control Board  
Paryavaran Bhavan,  
Sector 10-A,  
Gandhinagar – 382010

Dear Sir

**Sub:** Regarding direction passed by Hon'ble NGT Order dated 19/6/2020

**Reference:** Vide your letter No.GPCB/LGT:NGT:ANK:CCA-1835(5)/ID-28312/562827 dt. 24/06/2020, received on 30/06/2020.

With reference to the above, we would like to submit as under:

➤ **Providing Final Effluent Treatment Plant ,as per Consent Conditions**

Work is in process. Engineers India Limited(EIL) has been appointed as a Project management Consultant. Tendering work is in progress, expected completion time is 14 months, i.e. November-2021.

➤ **Providing Guard Pond, as per Consent conditions**

Work is in process. Engineers India Limited(EIL) has been appointed as a Project management Consultant. Tendering work is in progress, expected completion time is 14 months, i.e. November-2021.

➤ **Conducting hydro test to ascertain that there is Leakage**

The report of Hydrotest alongwith relevant supportings and documents have been prepared. This shall be submitted to the GPCB for onward submission to Hon'ble NGT.

Page 1 of 2

## COMPLIANCE REPORT OF THE JOINT COMMITTEE

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Hope you will find the same in order. We therefore request you not to proceed with any legal action.

NCT is always committed for Environment protection.

Thanking you,

Yours sincerely,

For NARMADA CLEAN TECH

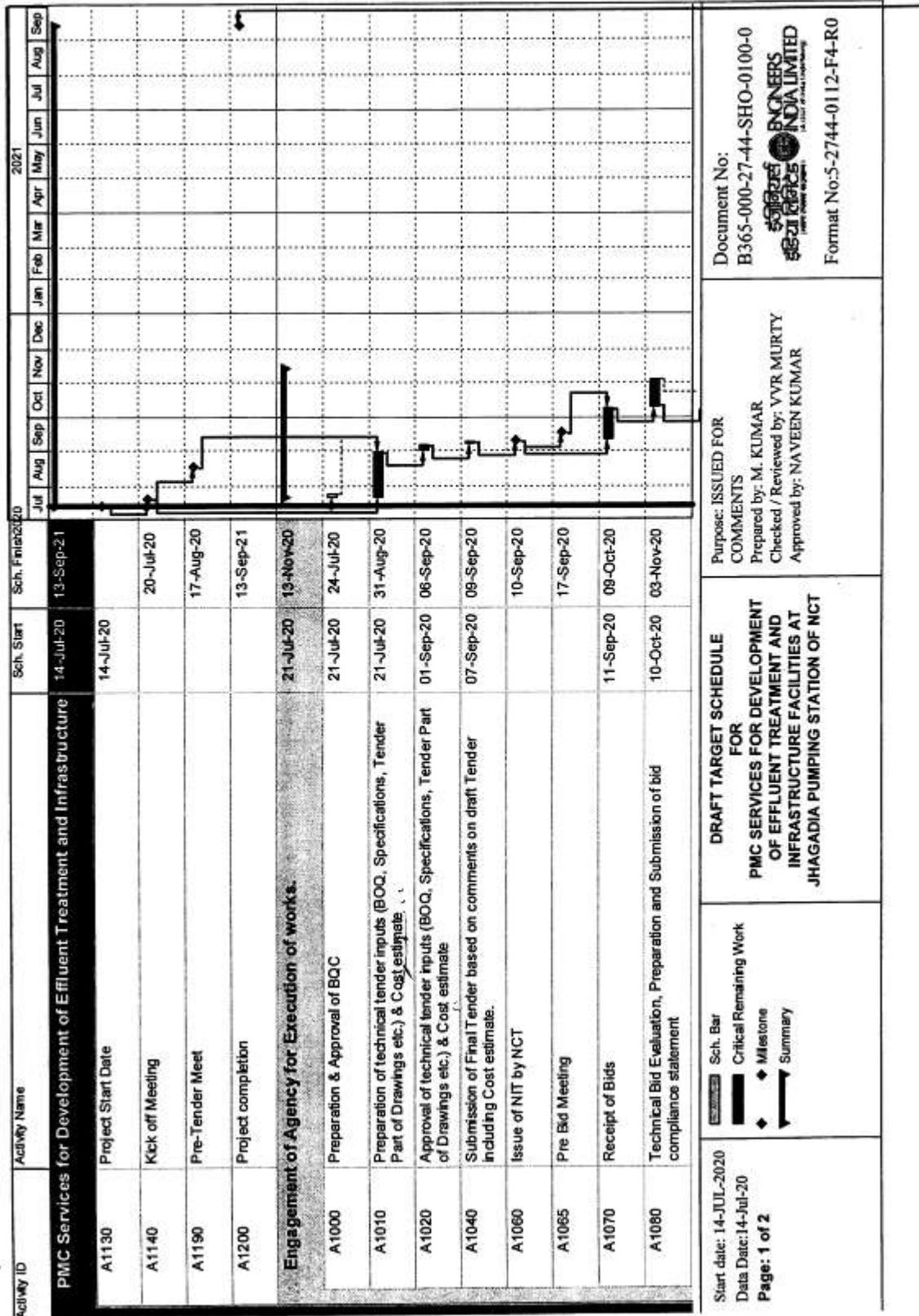
  
AWADHESH KUMAR JHA

CFO and INCHARGE-MANAGING DIRECTOR

CC: RO, GPCB- Ankleshwar.

# COMPLIANCE REPORT OF THE JOINT COMMITTEE

## Annexure- 6: Target Schedule prepared by EIL (for proposed guard pond & FETP)





# COMPLIANCE REPORT OF THE JOINT COMMITTEE

Annexure- 7: NCT letter dated 09/09/2020 submitted to GPCB wrt NGT Order 19/06/2020



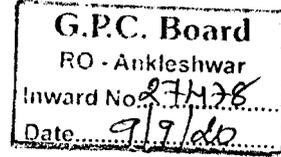
(A Subsidiary of GIDC)

NCT/GPCB/ANK/2020/Sept.-139

9<sup>th</sup> September, 2020

PCB ID: 28312

To,  
**Unit Head (Ankleshwar)**  
Gujarat Pollution Control Board  
Paryavaran Bhavan,  
Sector 10-A,  
Gandhinagar – 382010



Dear Sir

**Sub:** Status report regarding direction passed by Hon'ble NGT Order dated 19/6/2020

**Reference:** 1. Vide your letter No.GPCB/LGT:NGT:ANK:CCA-1835(5)/ID-28312/562827 dt. 24/06/2020, received on 30/06/2020.

2. Our letter vide No. NCT/GPCB/ANK/2020/Aug-121 dt. 18//08/2020

With reference to the above, we would like to submit status as under:

➤ **Providing Final Effluent Treatment Plant, as per Consent Conditions**

Work is in process. Engineers India Limited(EIL) has been appointed as a Project management Consultant. Detailed time bound program( Bar chart) is prepared, which is enclosed herewith.Following activities mentioned in bar chart is completed,

- A1000- Preparation and Approval of BQC,
- A1010- Preparation of technical tenderinputs(BOQ, Specifications, Tender part of drawing etc.) & cost estimates.
- A1020- Approval of technical tender inputs((BOQ, Specifications, Tender part of drawing etc.) & cost estimates.

Expected completion time is 14 months, i.e. November-2021.

➤ **Providing Guard Pond, as per Consent conditions**

Work is in process. Engineers India Limited (EIL) has been appointed as a Project management Consultant. Detailed time bound program (Bar chart) is prepared, which is enclosed herewith. Following activities mentioned in bar chart is completed,

# COMPLIANCE REPORT OF THE JOINT COMMITTEE

NARMADA CLEAN TECH

A1000- Preparation and Approval of BQC,  
A1010- Preparation of technical tender inputs (BOQ, Specifications, Tender part of Drawing etc.) & cost estimates.  
A1020- Approval of technical tender inputs ((BOQ, Specifications, Tender part of Drawing etc.) & cost estimates.  
Work is delayed due to COVID-19 situation.  
Expected completion time is 14 months, i.e. November-2021.

➤ **Conducting hydro test to ascertain that there is Leakage**

To carry out hydro test and its feasibility we have approached many reputed agencies like EIL (Engineers India Limited), GIDC Degree Engineering College-Navsari, and Atika Infrastructure Company –Rajkot. Atika Infrastructure Company will present the scope, methodology and feasibility of hydrotest within 2.3 days. After that we will award the work order and complete the hydrotest by end of September-2020 only.

Hope you will find the same in order. We therefore request you not to proceed with any legal action.

NCT is always committed for Environment protection.

Thanking you,

Yours sincerely,

For NARMADA CLEAN TECH

PRAFUL PANCHAL

CHIEF EXECUTIVE OFFICER

Encl: 1. Project bar chart

2. Communication email for Hydro test
3. Hydro test offer from Atika Infrastructure Company.
4. Process flow diagram of FETP

CC: 1. RO, GPCB- Ankleshwar.

2. President Jhagadia Industries Association

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